

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-192-2020

Manuel Victor Dias

..... Petitioner

V e r s u s

Village Panchayat Majorda & ors.

..... Respondents

Adv. Gaurish N. Agni for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 11th September, 2020.

ORDER:

Issue notice to the respondents returnable on 25/9/2020.

2. Post the matter on 25/9/2020.

DAMA SESHADRI NAIDU, J.

AP/-